

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

CP-152(ND)/2017

IN THE MATTER OF:

M/s. Gaurav Marmo Impex (P) Limited

.... PETITIONER

SECTION :

Under Section 252 (1)

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : -

ORDER

Learned Counsel for the petitioner is present. Ld. Representative on behalf of the ROC/RD seeks some time to file the reply in relation to the petition.

For the said purpose, six weeks time is granted.

Post the matter on 27.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.8.2017